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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 172/241-242/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2018

Name of the Company:

Yatin C Davda & Anr.

V/s.

Iberchem India Ltd & Ors.

Section of the Companies Act: <u>Section 241-242 of the Companies Act, 2013</u>

DESIGNATION	REPRESENTATION	SIGNATURE	
Achrocate	Petitioner	R. H. Panish	
Advocate	Rep'h'oner	14. Y. Darse	•
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Advocate	67P.110s.2406		MAN.
Advocate	Resp. NO. 187		
	Advocate Advocate	Advocate Petitioner Advocate Refitioner Advocate Rop. Nos. 2106	Advocate Petitioner 2.4. Parish Advocate Petitioner 12.4. Danse

ORDER

Learned Advocate Mr. Rasesh Parikh with Learned Advocate Mr. Kishan Dave present for Petitioners. Learned Advocate Mr. Siddharth Sinha J Sagar present for Respondents No. 1 and 7. Learned Advocate Mr. Sujal Shah present for Respondents No. 2 to 6.

Rejoinder filed by petitioners.

Both sides requested time.

List the matter on \$6.03.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 16th day of January, 2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL